



2025:DHC:1387-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ W.P.(C) 2493/2025, CM APPL. 11803/2025 & CM APPL.
11804/2025

**DELHI SUBORDINATE SERVICES
SELECTION BOARD**

.....Petitioner

Through: Ms. Avnish Ahlawat, SC with
Mr. Nitesh Kumar Singh, Ms. Laavanya
Kaushik, Ms. Aliza Alam and Mr. Mohnish
Sehrawat, Advs.

versus

SUNANDA AND ORS

.....Respondents

Through: Mr. Anuj Aggarwal, Ms. Divya
Aggarwal, Mr. Pradeep and Mr. Avinash,
Advs.

CORAM:

**HON'BLE MR. JUSTICE C. HARI SHANKAR
HON'BLE MR. JUSTICE AJAY DIGPAUL**

ORDER (ORAL)

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27.02.2025

1. After some hearing, Mr. Singh seeks leave to withdraw this petition with liberty to file a fresh writ petition. Leave and liberty is granted as aforesaid.
2. The petition is disposed of as withdrawn.

C. HARI SHANKAR, J

AJAY DIGPAUL, J

FEBRUARY 27, 2025/ar

[Click here to check corrigendum, if any](#)